

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-108
IB-802/ND/2022
New IA-1879/2024

IN THE MATTER OF:

IVL Dhunseri Petrochem Industries Pvt.Ltd.

.....Applicant

Vs.

Iceberg Aqua Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 23.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Adv. Akash Srivastava

ORDER

New IA-1879/2024:-

This is the progress report filed by the RP for the quarter ended on March, 2024. Heard Ld. Counsel for the RP. The progress report for the quarter ended on March, 2024 is taken on record with just exceptions. With these observations, the present IA **is disposed off.**

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**